(ख) यदि हां, तो इसके क्या कारण हैं और सहकारी संघ को कितनी राशि देने का प्रस्ताव है।

†[REVIVAL OF U.P. COOPERATIVE UNION

331. SHRI MAN SINGH VARMA: SHRI N. K. SHEJWALKAR: SHRI J. P. YADAV:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether the Government of Uttar Pradesh propose to revive the Uttar Pradesh Cooperative Union and grant them a large amount as advance for coal trading; and
- (b) if so, the reasons therefor and the amount which is proposed to be granted to the Cooperative Union?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री एम० एस० गृहपादस्वामी) : (क) जी नहीं । उत्तर प्रदेश कोआपरेटिव यूनियन मुख्यतः सहकारी सदस्य शिक्षा तथा प्रचार के लिए जिम्मेदार है। यह कोयले का व्यापार नहीं करती है। तथापि, यू० पी० कोआपरेटिव फडरेशन एक व्यापारिक संस्था है, जो अन्य कार्यों के साथ-साथ विपणन तथा सम्भरण का कार्य भी करती है। यह देश की प्रमुख शीर्ष सहकारी विपणन संस्थाओं में से एक है। सरकार द्वारा इस फेडरेशन को कोयले के व्यापार के लिये वित्तीय सहायता देने का कोई इरादा नहीं है।

# (ख) प्रश्न नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) No. Sir. The Uttar Pradesh Co-operative Union is mainly responsible for Cooperative Member Education and publicity. It does not deal in coal. However, the U.P. Co-operative Federation is a business organisation, which deals in marketing and supplies, among

others It is one of the leading apex co-operative marketing institutions in the country. It is not contemplated to provide financial assistance to the Federation by the Government for coal trading.

(b) Does not arise.]

REJECTION OF DR. KHURANA'S APPLICA-TION BY I.A.R.I.

332. SHRI J. P. YADAV:
SHRI MAN SINGH VARMA:
SHRI N. K. SHEJWALKAR:

Will the Minister of FOOD AND AGRICULTURE be pleased to state

- (a) whether it is a fact that the Nobel Prize winner, Dr. Khurana had applied for carrying out research work in the Indian Agricultural Research Institute and his application was rejected; and
- (b) if so, what were the reasons therefor and what steps have been taken by Government to check the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) Recruitment to all Class I and II Posts under the Indian Council of Agricultural Research and the Indian Agricultural Research Institute was being made through the Union Public Service Commission till 31-3-1966. The question of Dr. Khurana submitting any application to the Indian Council of Agricultural Research or the Indian Agricultural Research Institute and its rejection by these organisations does not, therefore, arise. After 1-4-1966 the Indian Council of Agricultural Research has made its own arrangements to fill such posts. Dr. Khurana has not submitted any application for any research post after that date.

From a News Item appearing in the Times of India in its issue dated the 18th October, 1968 it, however, appears that Dr. Khurana had applied for the Class II post of an Assistant Organic Chemist in the Indian Agricultural Research Institute but did not succeed in getting the same. From the records

<sup>†[ ]</sup> English translation.

available in the Department of Agriculture it is observed that 2 posts of Assistant Organic Chemist in the Indian Agricultural Research Institute were filled through the Union Public Service Commission in 1951. It has not been possible to verify whether Dr. Khurana had applied for these posts or not as the relevant file of the Union Public Service Commission has since been destroyed.

CLOSURE OF ANNAPURNA CAFETARIA 333. SHRI B. N. MANDAL:

> ADINARAYANA Y. SHRI REDDY:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether it is a fact that the Annapurna Cafetaria in Delhi has been closed since September, 1968 due mismanagement; and
- (b) if so, whether Government propose to institute an enquiry into its accounts?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT COOPERATION (SHRI ANNASAHEB SHINDE): (a) The Cafetaria has been closed down but Government is not aware of the reasons for its closure.

(b) As the Cafetaria was run by All India Women's Food Council, which is a private registered Institution and the Government is not associated with the running of the Cafetaria there is no proposal to institute an enquiry into its accounts.

## सरकारी कर्मचारियों के बच्चों को छात्रवृत्तियां

## 334. श्री सुरज प्रसाद:

#### श्रीजगत नारायणः

क्या समाज कल्याण मंत्री 13 अगस्त, 1968 को राज्य सभा में तारांकित प्रश्न संख्या 363 के दिये गये उत्तर को देखेंगे और यह बताने की कपा करेंगे कि:

(क) कूल पांच लाख साठ हजार रुपये की राशि में से 1967-68 के वर्ष में कितने

छात्रों को छात्रवृत्तियां प्रदान की गईं और अभिभावकों का कम आय स्तर कितना-कितना था जबकि अधिक-तम आय स्तर 750 रुपये वार्षिक था;

to Questions

- (ख) क्या यह सच है कि उन सर-कारी कर्मचारियों के बच्चों को छात्रवृत्ति प्रदान नहीं की गई थी जिनका मासिक मूल वेतन 70 या 75 रुपये से आरम्भ होता है: और
- (ग) क्या सरकार उन सरकारी कर्म-चारियों के बच्चों को छात्रवृत्तियां देने का विचार कर रही है जिनकी मासिक आय 200 रुपये से कम है?

†[Scholarships to children of Gov-ERNMENT EMPLOYEES

#### 334. SHRI SURAJ PRASAD: SHRI JAGAT NARAIN:

Will the Minister of SOCIAL WEL-FARE be pleased to refer to the reply to Starred Question No. 363 given in the Rajya Sabha on the 13th August, 1968 and state:

- (a) the number of students who were given scholarships during the year 1967-68 out of the total amount of Rs. 5,60,000 and what was the minimum annual income level of their guardians in each case while the maximum annual income level was Rs. 750:
- (b) whether it is a fact that the children of those Government employees whose monthly basic pay starts from Rs. 70 or Rs. 75 were not given any scholarships; and
- (c) whether Government propose to give scholarships to the children of those Government employees whose monthly income is below Rs. 200 ?]

<sup>†[ ]</sup> English translation.